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CA. 313/98.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For hearing

12/7/2001

Bench

Order dt. 13.7.2001

Copy of order may
be given to both the
counsel.

24/7/2001

Arun
S.O. (J)29. 10.07.01

No "hearing" matter was taken up to-day
due to a reference made by the Bar
regarding said demise of a member.
Adjourned to 13.07.01.

Member (J)

30. 13.07.2001.

Mr. Patterik, Id. counsel for the
applicant wants to withdraw this
OA. Heard Mr. Patterik and Mr. C.P.
Mishra, Id. Asst. for the Dep. OA. is
disposed of as withdrawn.

13/7/2001
Member (J)